

**COMMISSIONER OF STATE TAX, MAHARASHTRA STATE, MUMBAI**

Vikrikar Bhavan, Mazgaon, Mumbai 400 010, dated the 23rd June 2017.

*NOTIFICATION*

MAHARASHTRA GOODS AND SERVICE TAX ACT, 2017.

No. PWR-GST/2017/01/ADM-8.—In exercise of the powers conferred by sub-section (2) of section 4 of the Maharashtra Goods and Services Tax Act, 2017 (Mah. ----- of 2017) (hereinafter referred to as “State Tax Act”), the Government of Maharashtra, hereby with effect from the 23rd June 2017 specifies the entire area comprised within the State or, as the case may be, the local area mentioned in column (4) of the Schedule appended hereto, to be areas over which the officers for the time being holding the respective posts stated in column (2) against the said areas, shall have jurisdiction :—

*Schedule*

Sr. No.	Designation of the Post and Head Quarter	MAHAVIKAS Code	Area
(1)	(2)	(3)	(4)
1.	Joint Commissioner of State Tax (Head Quarter) 1, Maharashtra State, Mumbai.	CST-ADM-F-001	Whole of the State.
2.	Joint Commissioner of State Tax (Head Quarter) 2, Maharashtra State, Mumbai.	CST-ADM-F-002	Whole of the State.
3.	Joint Commissioner of State Tax (Head Quarter) 3, Maharashtra State, Mumbai.	CST-ADM-F-003	Whole of the State.
4.	Joint Commissioner of State Tax (Head Quarter) 4, Maharashtra State, Mumbai.	CST-ADM-F-004	Whole of the State.
5.	Joint Commissioner of State Tax (Head Quarter) 5, Maharashtra State, Mumbai.	CST-ADM-F-005	Whole of the State.
6.	Joint Commissioner of State Tax (Internal Audit), Maharashtra State, Mumbai.	CST-AUI-F-001	Whole of the State.
7.	Joint Commissioner of State Tax (Appeals) 1, Mumbai.	CST-APP-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
8.	Joint Commissioner of State Tax (Appeals) 2, Mumbai.	CST-APP-F-002	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
9.	Joint Commissioner of State Tax (Appeals) 3, Mumbai.	CST-APP-F-003	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
10.	Joint Commissioner of State Tax (Appeals) 4, Mumbai.	CST-APP-F-004	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
11.	Joint Commissioner of State Tax (Appeals) 5, Mumbai.	CST-APP-F-005	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
12.	Joint Commissioner of State Tax (Appeals) 6, Mumbai.	CST-APP-F-006	Limits of Greater Mumbai and revenue districts of Thane and Raigad.

(1)	(2)	(3)	(4)
13.	Joint Commissioner of State Tax (Legal), Maharashtra State, Mumbai.	CST-LGL-F-001	Whole of the State.
14.	Joint Commissioner of State Tax (Establishment), Maharashtra State, Mumbai.	SCS-EST-F-001	Whole of the State.
15.	Joint Commissioner of State Tax (Economic Intelligence Unit), Maharashtra State, Mumbai.	SCS-EIU-F-001	Whole of the State.
16.	Joint Commissioner of State Tax (MAHAVIKAS), Maharashtra State, Mumbai.	SCS-MHV-F-001	Whole of the State.
17.	Joint Commissioner of State Tax (Training and Publicity), Maharashtra State, Mumbai.	SCS-EST-F-002	Whole of the State.
18.	Joint Commissioner of State Tax (Registration), Mumbai.	MUM-VAT-F-101	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
19.	Joint Commissioner of State Tax (Appeal) 8, Mumbai.	MUM-APP-F-008	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
20.	Joint Commissioner of State Tax (Returns & Recovery) 1, Mumbai.	MUM-VAT-F-301	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
21.	Joint Commissioner of State Tax (704 Unit), Mumbai.	MUM-VAT-F-201	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
22.	Joint Commissioner of State Tax (Appeal) 7, Mumbai.	MUM-APP-F-007	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
23.	Joint Commissioner of State Tax (Large Taxpayers Unit) 1, Mumbai.	MUM-VAT-F-601	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
24.	Joint Commissioner of State Tax (Large Taxpayers Unit) 2, Mumbai.	MUM-VAT-F-602	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
25.	Joint Commissioner of State Tax (Large Taxpayers Unit) 3, Mumbai.	MUM-VAT-F-603	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
26.	Joint Commissioner of State Tax (Large Taxpayers Unit) 4, Mumbai.	MUM-VAT-F-604	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
27.	Joint Commissioner of State Tax (Business Audit) 1, Mumbai.	MUM-VAT-F-801	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
28.	Joint Commissioner of State Tax (Business Audit) 2, Mumbai.	MUM-VAT-F-802	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
29.	Joint Commissioner of State Tax (Business Audit) 3, Mumbai.	MUM-VAT-F-803	Limits of Greater Mumbai and revenue districts of Thane and Raigad.

(1)	(2)	(3)	(4)
30.	Joint Commissioner of State Tax (Business Audit) 4, Mumbai.	MUM-VAT-F-804	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
31.	Joint Commissioner of State Tax (Issue Based Audit) 1, Mumbai.	MUM-VAT-F-901	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
32.	Joint Commissioner of State Tax (Issue Based Audit) 2, Mumbai.	MUM-VAT-F-902	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
33.	Joint Commissioner of State Tax (Refund Audit) 1, Mumbai.	MUM-VAT-F-701	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
34.	Joint Commissioner of State Tax (Refund Audit) 2, Mumbai.	MUM-VAT-F-702	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
35.	Joint Commissioner of State Tax (Investigation) A, Maharashtra State, Mumbai.	MUM-INV-F-001	Whole of the State.
36.	Joint Commissioner of State Tax (Investigation) B, Maharashtra State, Mumbai.	MUM-INV-F-002	Whole of the State.
37.	Joint Commissioner of State Tax (Border Check Post), Maharashtra State, Mumbai.	MUM-BCP-F-001	Whole of the State.
38.	Joint Commissioner of State Tax (Bombay Sales Tax Act), Mumbai.	MUM-BST-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
39.	Joint Commissioner of State Tax (Survey), Mumbai.	MUM-SUR-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
40.	Joint Commissioner of State Tax (Appeals), Thane.	THA-APP-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
41.	Joint Commissioner of State Tax (Appeals), Palghar.	BHY-APP-F-001	Limits of Greater Mumbai and revenue districts of Thane, Palghar and Raigad.
42.	Joint Commissioner of State Tax (Appeals), Belapur.	RAI-APP-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
43.	Joint Commissioner of State Tax (Appeals) 1, Pune.	PUN-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
44.	Joint Commissioner of State Tax (Appeals) 2, Pune.	PUN-APP-F-002	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
45.	Joint Commissioner of State Tax (Appeals), Kolhapur.	KOL-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.

(1)	(2)	(3)	(4)
46.	Joint Commissioner of State Tax (Appeals), Solapur.	SOL-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
47.	Joint Commissioner of State Tax (Appeals), Nashik.	NAS-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
48.	Joint Commissioner of State Tax (Appeals), Aurangabad.	AUR-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
49.	Joint Commissioner of State Tax (Appeals), Amravati.	AMR-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
50.	Joint Commissioner of State Tax (Appeals), Nagpur.	NAG-APP-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
51.	Joint Commissioner of State Tax (VAT ADM), Thane City Division, Thane.	THA-VAT-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
52.	Joint Commissioner of State Tax (VAT ADM), Palghar.	BHY-VAT-F-001	Limits of Greater Mumbai and revenue districts of Thane, Palghar and Raigad.
53.	Joint Commissioner of State Tax (VAT ADM), Raigad Division, Belapur.	RAI-VAT-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
54.	Joint Commissioner of State Tax (VAT ADM), Pune Division, Pune.	PUN-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
55.	Joint Commissioner of State Tax (VAT ADM), Kolhapur Division, Kolhapur.	KOL-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
56.	Joint Commissioner of State Tax (VAT ADM), Solapur Division, Solapur.	SOL-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
57.	Joint Commissioner of State Tax (VAT ADM), Nashik Division, Nashik.	NAS-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.

(1)	(2)	(3)	(4)
58.	Joint Commissioner of State Tax (VAT ADM), Jalgaon Division, Jalgaon.	JAG-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
59.	Joint Commissioner of State Tax (VAT ADM), Aurangabad Division, Aurangabad.	AUR-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
60.	Joint Commissioner of State Tax (VAT ADM), Nagpur Division, Nagpur.	NAG-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
61.	Joint Commissioner of State Tax (VAT ADM), Nanded Division, Nanded.	NAN-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
62.	Joint Commissioner of State Tax (VAT ADM), Amravati Division, Amravati.	AMR-VAT-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
63.	Joint Commissioner of State Tax (Large Taxpayers Unit) 1, Pune.	PUN-VAT-F-601	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
64.	Joint Commissioner of State Tax (Large Taxpayers Unit) 2, Pune.	PUN-VAT-F-602	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
65.	Joint Commissioner of State Tax (Business Audit), Pune.	PUN-VAT-F-801	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
66.	Joint Commissioner of State Tax (Refund Audit), Pune.	PUN-VAT-F-701	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
67.	Joint Commissioner of State Tax (Profession Tax), Mumbai.	MUM-PTO-F-001	Limits of Greater Mumbai and revenue districts of Thane and Raigad.
68.	Joint Commissioner of State Tax (Profession Tax), Pune.	PUN-PTO-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.

(1)	(2)	(3)	(4)
69.	Joint Commissioner of State Tax (Profession Tax), Kolhapur Zone, Kolhapur.	KOL-PTO-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
70.	Joint Commissioner of State Tax (Profession Tax), Thane Zone, Thane.	THA-PTO-F-001	Limits of Greater Mumbai and the revenue districts of Thane and Raigad.
71.	Joint Commissioner of State Tax (Profession Tax), Nagpur Zone, Nagpur.	NAG-PTO-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.
72.	Joint Commissioner of State Tax (Profession Tax), Nashik Zone, Nashik.	NAS-PTO-F-001	Whole of the State except the area included within the limits of Greater Mumbai and the revenue districts of Thane and Raigad.

RAJIV JALOTA,  
Commissioner of State Tax,  
Maharashtra State, Mumbai.